

DIVISION BENCH

ITEM NO.105

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.29/2024 IN CP (IB) No.35/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 3rd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BASANT KUMAR PATEL AND ORS. V/S M/S GOLFGREEN RESIDENCY PRIVATE LIMITED
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Priyadarshi Chaitanyashil, Adv. : *For the Financial Creditor*
Sh. R.P. Agarwal, Sr. Adv. assisted by : *For the Corporate Debtor*
Sh. Siddharth Singhal, Adv. & *Applicant in IA No.29/2024*

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Counsel representing the Financial Creditor states that since he is down with fever, and due to which he is not in a position to argue the matter, therefore seeks an adjournment.
- 2.** In view of the request made on behalf of the Ld. Counsel representing the Financial Creditor, let the matter be adjourned for further hearing on 24th July, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

3rd July, 2024

*Kavya Prakash Srivastava
(Stenographer)*